Contested commercial cases disposed during the month of February-2023 Whether Urgent Relief was sought and Pre-Insitution Mediation Nature execution of Disposal decree from ofdid not take place (Yes /Date ofDays for(Contested /Date of executiondate Petitioner Name Date No. Court District Case No. Respondent Name Advocate Registration No) Settled) of decree Act Section SVL MULTIVENTURES LTD. VS.PUNEET KUMAR AND SUMIT KUMAR VISHAL KUMAR CONTESTED CS COMM-354/21 28..01.2021 01.02.2023 Suit for Recovery RAVINDER KUMAR SACHDEVA VS. SOUTH DELHI MUNICIPALS.K. SINGH AND SANJEET MALIK CORPORATION CS COMM-5202/21 0.12.2021 CONTESTED Suit for Recovery 02.02.2023 DEEPAK ABHOT VS. NORTH DELHI MUNICIPALS.K. SINGH AND SANJEET CS COMM-208/22 CORPORATION MALIK 18.01.2022 03.02.2023 CONTESTED Suit for Recovery PANKAJ TIWARI VS. NORTH DELHI MUNICIPALS.K. SINGH AND SANJEET CS COMM-166/22 CORPORATION MALIK CONTESTED NA Suit for Recovery 14.01.2022 07.02.2023 PRABODH TIWARI VS. NORTH DELHI MUNICIPALS.K. SINGH AND SANJEET CS COMM-5390/21 CORPORATION MALIK CONTESTED NA Suit for Recovery 18.12.2021 15.02.2023 SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAI COURT)-01 PAWAN BANSAL VS. ASHOKMOHIT MUDGAL AND CENTRAL CONTESTED NA CS COMM-1480/2020 RAJPAL PAWAN GUPTA 5.10.2020 21.02.2023 Suit for Recovery SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC CENTRAL SATYA NARAYAN SHARMA V/S SUIT FOR CS(COMM) 1272/2020 UNION BANK OF INDIA SH. ASHISH CHAUHAN 23.02.2023 CONTESTED RECOVERY 03.09.2020 RAJEEV MITTAL V/S NORTH DELHI MUNICIPAL SUIT FOR CS(COMM) 129/2020 CORPORATION & ANR. SH. SARVESH RAI CONTESTED RECOVERY 17.01.2020 NO 25.02.2023 SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-UMESH JAIN V/S MUNICIPAL SUIT FOR 03, TIS HAZARI COURT, DELHI CENTRAL CS(COMM) 1811/2022 CORPORATION OF DELHI SH. S.K. SINGH CONTESTED NIL RECOVERY 9.07.2022 28.02.2023 VINAY GOEL VS. MUNCIPAL RECOVERY CS (COMM)-2183/2022 CORPORATION OF DELHI SH. S.K. SINGH 16.09.2022 NO 01.02.2023 138 DAYS CONTESTED NIL MONEY

							Whether Urgent Relief was sought and Pre- Insitution Mediation			Nature of Disposal		days for execution of decree from	
Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	fdid not take place (Yes /	Date of	Days for		Date of execution of decree	date of	
			GG (GO) DV0 /	ICICI BANK LTD. VS. PRAVIN			NATIO .		60- DAVO	COMMINGEN			RECOVERY OF
			CS (COMM-978/2021	MISHRA	SH. MANISH DEEWAN	22.03.2021	YES	07.02.2023	687 DAYS	CONTESTED	NIL	NIL	MONEY
			CS (COMM) TO 1/2020	ICICI BANK LTD. VS. INDRESH KUMAR SINGH	MC CHETMA DHALLA	20 22 222	VEC		001 DAVC	CONTECTED	NIII	NIII	RECOVERY OF
			CS (COMM)-524/2022	KUMAR SINGH	MS. CHETNA BHALLA	08.02.2022	YES	24.02.2023	381 DAYS	CONTESTED	NIL	NIL	MONEY
			OMP (COMM)-5/2023	SURESH GAGANDAS THADANI VS. M/S SBI CARDS AND PAYMENT SERVICES LTD.		06.01.2023	YES	09.02.2023	34 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			OWN (COWN)-3/2023	TATMENT SERVICES ETD.	on many der m	00.01.2023		09.02.2023	54 1/115	CONTESTED	IVIE	IVIE	MADITATIONACI
			OMP (COMM)-89/2021	MARS FILMS P LTD. VS. SHRI RAM TRANSPORT FINANCE LTD.	SH. VIPIN DIAWARI	26.11.2021	YES	13.02.2023	444 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	OMP (COMM)-164/2022	NEERAJ GUPTA VS. KOTAK MAHINDRA PRIME LTD.		03.11.2022	YES	23.02.2023	112 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
5	SH. PARAMJIT SINGH, DISTRICT		IVIL										
6	JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
			266/2019	M/S DURGA INTERNATIONAL VS. M/S NISHA SCIENTIFIC	SHIV KUMAR GAUTAM	07-03-2019	NO	08-02-2023	1434	CONTESTED	NA	NA	Suit for recovery
				M/S A.B PAL ELECTRICALS PVT. LTD. VS M/S ELECTRICALS									
			1355/2020		PRAVEEN KAPOOR	06-09-2018	NO	16-02-2023	1623	CONTESTED	NA	NA	Suit for recovery
			799/2022	ASHA RAM & SONS PVT. LTD. VS TARUN BABBR	SACHIN KUMAR JAIN	03-03-2022	NO	21-02-2023	855	CONTESTED	NA	NA	Suit for recovery
			/99/2022	IAKUN BADDK	DACITIN KUWAK JAIN	03-03-2022	110	21-02-2023	ນວວ	CONTESTED	IVA	μιΛ	out for recovery
			3043/2019	UFLEX LTD. VS R.P FOAM HOME PVT. LTD.	VIVEK MUNSHI	24-12-2019	NO	24-02-2023	1158	CONTESTED	NA	NA	Suit for recovery
			0-10/ - 0-17							231120120			
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL.	762/2020	M/S DELTA BUSINESS SYSTEM VS M/S THINVEST TECHNOLOGIES PVT. LTD.	VAIBHAV JAIN	08-06-2018	NO	27-02-2023	1725	CONTESTED	NA	NA	Suit for recovery

							Whether Urgent Relief was sought and Pre- Insitution Mediation			Nature of Disposal	f	days for execution or decree from	f
Sr. No.	Court	District		Petitioner Name VS Respondent Name			did not take place (Yes /			(Contested	Date of execution of decree	date o	
				SH BHOOP SINGH DIGWAL AND ANR Vs BSES YAMUNA POWER LTD	NARESH KUMAR GOEL(P),	22-11-2019	no	07-02-2023	1173	Contested	nil	nil	Recovery of Money 6
			CS (COMM)/500/2022	SIMPLY CHEF THROUGH NARESH KUMAR BHASIN VS LITTLE CHEF PRIVATE LIMITED	IRFAN AHMED ABBASI(P),	09-06-2022	no	07-02-2023	243	Contested	nil	nil	Recovery of Money 6
			CS (COMM)/289/2020	GULSHAN VERMA Vs SMT SHANTI MAHATO	SAMEER DEWAN(P),	28-10-2020	no	16-02-2023	841	Contested	nil	nil	Specific Relief Act 196319
			CS (COMM)/273/2020	M/S MATRIX GUARDETCH PVT LTD Vs M/S MIST AVENUE PVT LTD	JOBY P. VARGHESE(P),	19-10-2020	no	22-02-2023	856	Contested	nil	nil	Recovery of Money 6
8	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West		M/S KHANDELWAL METALS VS MR SANJEEV BANSAL THROUGH SURYA ALUMEX PVT LTD	ANJANI KUMAR(P),	26-09-2019	no	22-02-2023	1245	Contested	nil	nil	Recovery of Money 6
			CS (COMM)/144/2021	AMORPHOS CHEMICALS PVT LTD Vs V R PLASTIC UDYOG	AMIT BHARNAGAR	23-02-2021	NO	15.02.2023	723 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			CS COMM 400/2019	GORAMAL HARI RAM LTD VS P C TAHIR RAGHAV INTERNATIONAL	NAVNEET KISHORE SINGH		NO	28.02.2023	1665 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West		THROUGH GOVERDHAN KUMAR SINGHAL VS PASHUPATI POLYMERSCS COMM		17-12-2020	NO	15.02.2023	788 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01		OMP(COMM)/159/2022	DELHI JAL BOARD VS. M/S DIGVIJAY SANITATION		28.10.2022	NO	02.02.2023	97	DISMISSED	N/A	N/A	U/S 34
			CS (COMM.) 306 / 2021	HG GRAPHICS PVT. LTD. VS. VIAROMANNA FASHION INDIA PVT. LTD.	MR. JEEVESH MEHTA	13.08.2021	NO	28.02.2023	565	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 130 / 2022	M/S. DIVINE INFRACON PVT. LTD. VS. MAYA DEVI	MR. VIJAY KASANA	20.08.2022	NO	28.02.2023	193	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
				M/S. ANNMARRIA PRESENTATIONS VS. THE DIRECTOR GENERAL DOORDARSHAN KENDRA	MR. JOGY SCARIA	02.09.2022	NO	28.02.2023	180	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996

							Whether Urgent Relief was sought and Pre- Insitution Mediation			Nature of Disposal		days for execution of decree from	
Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name			did not take place (Yes /	Date o	fDays for	(Contested /	Date of execution	date of	
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 147 / 2022	SAK BUILDTECH PVT. LTD. VS. ENVISAGE	MR. BRIJ BHUSHAN SOLANKI	15.09.2022	NO	28.02.2023	167	ALLOWED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.)/156/2022	VIJAY BHATIA AND ANOTHER VS ART HOUSING FINANCE INDIA LIMITED ALSO KNOWN AS RAAS HOUSING FINANCE INDIA LTD		12-10-2022	NO	20-02-2023	131	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP (COMM)/157/2022	UNION OF INDIA Vs APCON INDIA	NIL	13-10-2022	NO	27-02-2023	137	DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			ARB. A.(COMM.)/9/2021	GARG AND CO Vs IDFC FIRST BANK LTD	Sh S Pathak	12-10-2023	NO	09-02-2023	485	CONTESTED	NA	NA	Appeal U/s 37 of the Arbitration & Conciliation Act
			OMP (COMM.)/67/2021	KAPIL JAIN Vs IIFL HOME FINANCE LIMITED	Sh Jatin Goel	01-11-2021	NO	24-02-2023	480	CONTESTED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
13	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)/182/2021	SHREEJI IMAGING AND DIAGNOSTIC CENTRE PVT.LTD. VS FOCUS IMAGING AND RESEARCH CENTRE P LTD		19.04.2021	No	28-02-2023	680	CONTESTED	NA	NA	Suit for Recovery
			CS (COMM)/176/2021	M/S SAI ENTERPRISES Vs M/S RAYS CULINARY DELIGHT PVT. LTD.	YOGESH PACHAURI	16-04-2021	Yes	04-02-2023	660	CONTESTED	04-02-2023	04-02-2023	SUIT FOR RECOVERY
			OMP (COMM.)/62/2021	SHAHEED BHAGAT SINGH COLLEGE THROUGH ITS PRINCIPAL Vs M/S AK BUILDERS ITHROUGH ITS PROP. ARUN KUMAR TANDON			N/A	07-02-2023	495	CONTESTED	N/A		PETITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS (COMM) 311/2020	RADHA KRISHNA DAIRY VS HOTEL PICCADILY	GURDEEP CHAUHAN	19-10-2020	YES	09-02-2023	844	CONTESTED	09-02-2023	09-02-2023	SUIT FOR RECOVERY
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP (COMM.)63/2021	BHARAT HEAVY ELECTRICALS LTD VS DELKON INDIA PVT LTD		04.10.2021	N/A	09-02-2023	493	CONTESTED	N/A		PETITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS DJ/797/2018	Corporation Bank Vs DEO KUMAR AND ORS	Sh. Sachin Miglani	27.08.2018	NO	04.02.2023	1622	CONTESTED	NA	NA	suit for recovery
			CS DJ/799/2018	Corporation Bank Vs VIJAY KUMAR AND ORS	Sh. Sachin Miglani	27.08.2018	NO	04.02.2023	1622	CONTESTED	NA	NA	suit for recovery

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name		Date o Registration	Whether Urgent Relief was sought and Pre- Insitution Mediation fdid not take place (Yes / No)		fDays for		Date of execution		Act Section
			OMP (COMM)/25/2019	SANJAY KUMAR SEHGAL AND ORS Vs PNB HOUSING FINANCE LTD		15.11.2019	NO	16.02.2023	1189	CONTESTED	NA	NA :	34 Arbiration Act
			OMP (COMM)/3/2019	RAJESH VERMA VS M/S PHOENIX ARC PVT LTD AND ANS	Ms. Manisha Baruah	18.02.2019	NO	24.02.2023	1467	CONTESTED	NA	NA ;	34 Arbiration Act
15	SH. SANJEEV AGGARWAL	South	OMP (COMM)/48/2021	GOLDEN SAFAR PVT LTD VS TOYOTA FINANCIAL SERVICES INDIA LTD	Ms. Kshitij Singh	07.08.2021	NO	25.02.2023	567	CONTESTED	NA	NA r	34 Arbiration Act
16	SH. MUKESH KUMAR GUPTA	South	NIL										
<u>17</u>	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL										
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL			Ι	1						
			CS (COMM)/19/2019	M/S S.B. MOVER AND LIFTERS PVT. LTD. VS OIL AND NATURAL GAS CORPORATION	VIKAS SETHI(P),	12/02/19	YES	28/02/23	1477	CONTESTED	28/02/23		
			CS (COMM)/147/2019	SONY INDIA PVT LTD Vs M/S UNIQUE AUTOMATION SYSTEM	ANUPAM SRIVASTAVA(P),	02/07/19	YES	06/02/23	1315	CONTESTED	06/02/23		
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/277/2020	M/S S.A.EXPORTS Vs M/S MERIT EXPORTS P. LTD	VINILA SHARMA(P),	15/10/20	YES	03/02/23	841	CONTESTED	03/02/23		
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	NIL										
22	MS NIRJA BHATIA	SOUTH-EAST	NIL										

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate		Whether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes /	Date of	Days for		Date of execution		Act Section
110.	Court	District	Cuse 140.	Respondent Name	navocate	Registration	110)	Decision	disposai	octucu)	or decree	decision	Act Section
			OMP (COMM)/48/22	M/S GYAN CHAND GOEL V/S N.D.M.C.	SH. SUMIT RANA	02.04.2022	YES	04.02.2023	308 DAYS	DISMISSED (CONTESTED)	NIL	NIL	NIL
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP (COMM)/47/22	I.R.C.T.C. LTD. V/S M/S J.S CATERERS	SH. SUKHAMRIT SINGH	20.09.2022	YES	13.02.2023	146 DAYS	DISMISSED (CONTESTED)	NIL	NIL	NIL
				TRANSLITE SCAFFOLDING LTD.									
			CS COMM.NO. 93/2022	VS. NARAYAN BUILDTECH	AMIT KUMAR	07-01-2019	NO	22-02-2023	1505	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.160/2022	KUNTA DEVI VS.RAVI GUPTA	GHANSHYAM MISHRA	23-05-2022	NO	08-02-2023	255	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.377/2019	REAL INNERSPRING TECH PVT.LTD.VS. DEEPA HEDA	GAUTAM DUTTA	11-10-2019	NO	02-02-2023	1206	CONTESTED	NIL	NIL	RECOVERY
	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 406/2019	KRS EDUCREATIONS PVT.LTD.VS. VIVEK THAKUR	R K RUHIL	01-11-2019	NO	20 22 222	1212	CONTESTED	NII	NIL	RECOVERY
24	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL			EVI.LID.VS. VIVER THAKUR	KKRUHIL	01-11-2019	MO	28-02-2023	1212	CONTESTED	NIL	NIL	RECOVERY
25	COURT-02	EAST	NIL										
			CS(COMM)-52/2023	PUNJAB AND SIND BANK VS SH ASHOK JHA	MANOJ KUMAR ARORA	04.06.2022		23.02.2023	264	SETTLED IN MEDIATION			SUIT FOR RECOVERY
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-53/2023	PUNJAB AND SIND BANK VS KALI KANT JHA	MANOJ KUMAR ARORA	04.06.2022		23.02.2023	264	SETTLED IN MEDIATION	I 		SUIT FOR RECOVERY
			CS(COMM)546/2021	ARMOUR SECURITY INDIA PVT. LTD. VS VIJAY NIRMAN CO. PVT. LTD.	SH. NITIN SHARMA	17.12.2021	10.02.2023	421	DECREED	SUIT FOR RECOVERY OF MONEY COMMERCIAL COURT ACT			
	SH. BRIJESH KUMAR, DISTRICT			RAMESH JINDAL VS M/S SUPER				u=+		UNDER ORDER 9 RULE 13 R/W SECTION 151			
2 7	JUDGE, (COMMERCIAL COURT)		MISC DJ 169/2022			04.03.2022	17.02.2023	351	DISMISSED				
28	MS. SUKHVINDER KAUR												

							Whether Urgent Relief was sought and Pre- Insitution Mediation			Nature of Disposal		days for execution of decree from	
Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate		did not take place (Yes /	Date of	Days for	(Contested /	Date of execution	date of	Act Section
1101		J.S.H.CC		ANKUSH SHARMA, PROPRIETOR ROYAL PERFUMERS VS DIRECTOR/AR NATURON HEALTHCARE		negaser udon		Decision	aisposai	Recovery of	or accrec		ict Section
			CS (COMM)/297/2021	LIMITED	PUSHKAR ARYAL	21-08-2021	01-02-2023	529	Contested	Money74			
			CS (COMM)/528/2021	CENTRAL BANK OF INDIA Vs M/S CHAUHAN INTERIOR AND DECORATORS AND ANR	KUSUM PANDEY	10-12-2021	06-02-2023	423	Contested	Civil Procedure Code 190812			
			CS (COMM)/309/2022	OP AND SONS TRADERS PVT. LTD. Vs MAA SUSWANI TEXTILE THROUGH ITS PROP HANSRAJ SURANA		02-05-2022	10-02-2023	284	Contested	Recovery of Money74	4		
			es (esimi), jog/ =s=	00141111	111110 C 01111	01 05 1011	10 02 202.)		Contracted	,,,			
			CS (COMM)/493/2022	VATSAL MITTAL Vs ABBAS RAJA	VINAY KUMAR	20-08-2022	16-02-2023	180	Contested	Recovery of Money74			
29	SH. SURENDER S. RATHI		CS (COMM)/285/2022	PUNJAB NATIONAL BANK Vs HRL AND CO AND ANR	Bijaya Mohan Goswami	22-04-2022	22-02-2023	306	Contested	Civil Procedure Code 190812			
			CS (COMM)/266/2022	BANK OF BARODA Vs SANDEEP PANCHAL	GEETANJALI SHARMA(P),	19 01 0000		289 DAYS	DECREED	Civil Procedure Code 1908			
				ARUN KUMAR AGGARWALDIRECTOR ASHISH CABLES PVT LTD VS SUNITA KATARIYA		18-04-2022 03-08-2021	-		DECREED	Recovery and Mesne Profit COMM,COUR T,ACT			
				TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI		01-06-2022	06-02-2023		JUDGEME NT PASSED	Civil Procedure Code 1908 151			
			CS (COMM)/670/2022	MALTI AGGARWAL Vs M/S COSMIC CONSUMER GOODS PVT LTD	ASHISH	27-01-2022	07-02-2023	1489 DAYS	REJECTED	Recovery of Money SUIT,FOR,RE COVERY			
			OMP (COMM)/8/2022	SUDHIR KUMAR VS DHANI LOANS AND SERVICES LTD			09-02-2023	209 DAYS	ALLOWED	Arbitration & Conciliation Act, 199634			
				M/s AMIT BROTHERS Vs INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCE		16-01-2021	23-02-2023	₇₅ 8 DAYS	DISMISSE D	Arbitration petitions and Objections 34			
				INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCE VS M/S AMIT BROTHERS	JITENDER SINGH(P),	04-08-2020	23-02-2023	923 DAYS	DISMISSE D	Act, 1996 34Arbitration & Conciliation Act, 199636			

Si N		Court	District	Case No.	Petitioner Name VS Respondent Name		Date o Registration	Whether Urgent Reliei was sought and Pre- Insitution Mediation fdid not take place (Yes / No)		fDays for		f Date of execution		
30	o .	MS. SAVITA RAO	Shahdara		ISHWAR DUTT GUPTA Vs RICKY BANSAL		14-08-2019	24-02-2023	1275 DAYS	PETITION DISMISSE D	Recovery of Money74	ē.		
3:		SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL										
3:		SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
3:		SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)			SOHAN PAL SHARMA VS M/S SHRIRAM TRANSPORT FIANCE CO. LTD. AND ORS	NISHANT SHARMA,	04.05.2019	NO	13.12.2021	926	CONTESTED	Nil	Nil	34 ARBITRATIOBN AND CONCILIATION ACT, 1996
3.		SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02			CANARA BANK VS DINESH CHAUHAN		11-05-2022	15-02-2023	274	DECREED	Recovery Suit	NIL	NIL	NIL
3:		SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL										